

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 27-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : M/s Floram Shoes (india) Pvt Ltd

PETITION NUMBER : IBA/579/2019

APPLICATION NUMBER : a) IA(IBC)/836/2024 in Cont.P/13/2023
b) Cont.P/13/2023 IN IA/845/2022
IN IA/171/2020
c) IA(IBC)/294(CHE)/2024

M. Palani

Sub Registrar

Pallikonda.

IA / 845 / 2022

IBA / 579 / 2019

IA / 294 / 2024

EMM
27-6-2024

[Signature]

ORDER

207. a. IA(IBC)/836/2024 in Cont.P/13/2023 IN IBA/579/2019

Ld. Counsel Ms. Jayanthi K Shah for the Applicant. Ld. Liquidator is present in person. Ld. Counsel Mr. G. Dinesh Kumar for The Sub Registrar, Pallikonda Sub Registrar Office. The Sub Registrar, Pallikonda Sub Registrar Office is present in person.

This is an Application seeking to implead IG Registration wherein reply has not been filed.

Reply be filed within a week.

Rejoinder be filed within a week thereafter.

List the Application for hearing on **23.08.2024**.

207.b. Cont.P/13/2023 IN IA/845/2022 IN IA/171/2020 IN IBA/579/2019

Ld. Counsel Ms. Jayanthi K Shah for the Applicant. Ld. Liquidator is present in person. Ld. Counsel Mr. G. Dinesh Kumar for The Sub Registrar, Pallikonda Sub Registrar Office. The Sub Registrar, Pallikonda Sub Registrar Office is present in person.

In this case the Counsel for the Registration Department stated that Senior Counsel is not available and sought adjournment.

List the Application for hearing on **23.08.2024**.

207.c. IA(IBC)/294(CHE)/2024 IN IBA/579/2019

Ld. Counsel Ms. Jayanthi K Shah for the Applicant. Ld. Liquidator is present in person. Ld. Counsel Mr. G. Dinesh Kumar for The Sub Registrar, Pallikonda Sub Registrar Office. The Sub Registrar, Pallikonda Sub Registrar Office is present in person.

This is an Application seeking recall of the order dated 21.12.2023 issuing summons to IG of Registration to appear before the Tribunal. The Counsel for the Respondent stated that NCLAT has passed an order in the matter.

In this matter reply has been filed.

List the Application for hearing on **23.08.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)